

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This is the 04th **Day of JULY 2018**)

Hon'ble Mr. Justice Vishnu Chandra Gupta-JM
Hon'ble Mr. Gokul Chandra Pati - AM

CCP No.131 of 2016
(Arising out of Original Application No.1811 of 2015)

1. Manoj Singh S/o Jagdish Singh Resident of 1st Floor warden Quarter, Raman Hostel Raj Nagar A.L.T.C. Kavi Nagar Ghaziabad, U.P.
2. Gautam Prasad Vishwakarma S/o Sri M.P. Vishwakarma presently posted at Safidon, District-Sidhharth Nagar.

..... **Applicants**

By advocate: **Shri L M Singh**
 Smt Harshita Rani

Versus

1. Shri Anupam Srivastava, Chairman Cum Managing Director Bharat Sanchar Nigam Limited (B.S.N.L.) Bharat Sanchar Bhawan, Janpath Marg, New Delhi-01.

..... **Respondents**

By advocate: **Shri D S Shukla**

O R D E R

Delivered by Hon'ble Mr. Justice Vishnu Chandra Gupta –Member (J)

In pursuance of the order dated 31.03.2016 passed by this Tribunal in OA No. 1811 of 2015, a speaking and reasoned order has been passed by the respondents.

2. Hence, we are of the view that substantial compliance has been made, however, a liberty is granted to the applicant that if he is aggrieved by the order passed on his representation, he may file a fresh petition.
3. Accordingly, the contempt petition is dismissed and the notices issued stands discharged.

(Gokul Chandra Pati)

Member (A)

(Justice Vishnu Chandra Gupta)

Member (J)

Arun